

<i>States</i>	<i>Rs. Crores</i>
<b><i>B NON-SPECIAL CATEGORY STATES</i></b>	
1. Andhra Pradesh	98.16
2. Bihar	141.07
3. Goa	-55.50
4. Gujarat	32.26
5. Haryana	15.09
6. Karnataka	35.12
7. Kerala	37.05
8. Madhya Pradesh	85.80
9. Maharashtra	77.60
10. Orissa	59.15
11. Punjab	58.90
12. Rajasthan	38.44
13. Tamil Nadu	45.47
14. Uttar Pradesh	46.84
15. West Bengal	68.77
<b>Total : B</b>	<b>784.22</b>
<b>Grand Total (A + B)</b>	<b>1378.63</b>

[English]

**Review of CAT Working**

4365. SHRI LAL K. ADVANI:  
SHRI ATAL BIHARI  
VAJPAYEE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have reviewed the working of the Central Administrative Tribunal(CAT):

(b) if so, whether any deficiencies in its working causing delay in disposal of cases and accumulation of cases have come to the notice; and

(c) if so, the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (c). Although no formal review of the working of the Central Administrative Tribunal (CAT) has been undertaken by Government so far, a close watch is kept by Government on the institution, disposal and pendency of cases in the Central Administrative Tribunal. The main reasons for delay in the disposal of cases are inadequate number of Members and non-filling up of vacancies in various benches. As such, it is proposed to set up a few more benches. As such, it is proposed to set up a few more benches of Central Administrative Tribunal, at selected places and to fill up all the vacancies of Vice-Chairman and Members at the earliest.

[*Translation*]

#### **Job Opportunities in Private Sector**

4366. SHRI DAU DAYAL JOSHI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Planning Commission has chalked out any programme for providing additional job opportunities and other facilities in the Private Sector to educate unemployed persons;

(b) if so, the details thereof;

(c) whether the Government have also constituted a high level committee for formulating any scheme in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R.BHARDWAJ): (a) and (b). The employment goal of the Government is to create in the country as a whole one crore new jobs per annum on an average, during the next ten years. The Eighth Five Year Plan would seek to reflect this goal. Details of the employment strategy to achieve this goal would be incorporated in the Plan Document. The Planning Commission has, however, not chalked out any programme for Private Sector as such for providing additional job opportunities and other facilities to educated unemployed persons.

(c) and (d) A Committee on boosting employment for the educated unemployed has recently been constituted. The Committee consists of Deputy Chairman, Planning Commission and seven Ministers. The Committee would examine proposals for generating employment for the educated youth and would also continue consideration of the issues which the Committee earlier set up in January, 1991 for boosting employment opportunities, considered but could not finalise during its tenure.

[*English*]

#### **Post Harvest Losses**

4367. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of FOOD be pleased to state:

(a) the percentage of post-harvest losses of foodgrains at various stages in the country; and

(b) the strategy action plan drawn by the Government to popularise the available modern technology and equipment in the rural areas to prevent foodgrain losses?